


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/82/2017  
NAME OF THE PETITIONER(S) : BPL TELECOM PVT LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	SRINIVASAN M.D	Counsel for Applicant	

**ORDER**

Counsel for petitioner present and submitted his arguments in part. For continuation of arguments, put up on 11.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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